

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 170 of 2015**

**Dated: 28<sup>th</sup> March, 2016**

**In the matter of :**

**Himalaya Power Producers Association**

**Versus**

**Power Transmission Corporation of Uttarakhand & Anr.**

**...Appellant(s)**

**...Respondent(s)**

**ORDER**

The Bench has not assembled. As agreed by the parties, list the matter on **16.05.2016.**

**COURT MASTER**